

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

6. IA 770/2022 in C.P. (IB)/249(MB)2019

CORAM:

SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2023

NAME OF THE PARTIES: Grant Thornton India LLP
V/s
Shri Saikrupa Sugar & Allied Industrial
Ltd

APPEARANCE :

FOR THE APPLICANT : Adv. Syed Sarfaraz Karim
FOR THE RESPONDENT : Adv. Harsh Moorjani

Section: Rule 11 of NCLT, 2016 U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **23.02.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

18.01.2023
ANKIT

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)